

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 27th March, 2021

No. 76_A : The services of the Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
01.	Mr. Rakesh Kumar Singh, Principal Judge, Family Court, Godda	Principal District & Sessions Judge. Chatra
02.	Mr. Banshi Dhar Tiwari, Principal Judge, Family Court, Daltonganj	Principal District & Sessions Judge, Sahebganj
03.	Mr. Peeyush Kumar, Pr. Judge, Family Court, Ranchi	Principal District & Sessions Judge, Chaibasa
04.	Mr. Vijay Kumar No. III, Principal Judge, Family Court, Garhwa	Principal District & Sessions Judge, Saraikella

By order of the Court
Sd/- Ambuj Nath
Registrar General

Memo. No. 1707 /Apptt. Dated Ranchi, the 27th March, 2021
File No. XIX(4)/1/10/ Apptt

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


Registrar General 27.3.21